

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 128**

**CA No.401/19, CA No. 1232/19, IA(I.B.C)/ 167(CH) 2024,**

**IA(I.B.C)/ 1027(CH)2024**

**CP(IB) No. 130/Chd/HP/2018**

**(Admitted)**

**IN THE MATTER OF:-**

Bhagat Ram Motor Ways Pvt. Ltd.

...Petitioner

**Under Section: 10, 66, 60(5), 44(2) IBC 2016,**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 10.06.2024.

Tanvi  
30.04.2024

Sd/-  
Court Officer